GOVERNMENT OF INDIA MINISTRY OF COOPERATION

LOK SABHA UNSTARRED QUESTION NO. 4283

TO BE ANSWERED ON 29TH MARCH, 2022

SCOPE OF NCDC

4283. SHRIMATI POONAMBEN MAADAM

Will the Minister of Cooperation सहकारिता मंत्री be pleased to state:

- (a) whether the Government is planning to expand the scope of the National Cooperative Development Corporation (NCDC);
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to ensure cooperation and coordination amongst multiple Ministries/departments?

ANSWER

THE MINISTER OF COOPERATIONसहकारिता मंत्री(SHRI AMIT SHAH)

(a) & (b) National Cooperative Development Corporation (NCDC) is governed by NCDC Act, 1962. Section 9 of NCDC Act describes the functional scope of NCDC.

(c) The Ministry of Cooperation has a mandate of "general Policy in the field of Cooperation and Co-ordination of cooperation activities in all sectors where the Ministries concerned are responsible for Co-operatives in the respective fields."

The Ministry of Cooperation is facilitating cooperation and coordination amongst multiple Ministries/departments through regular communication and consultation with Stakeholders. Central Government Ministries have been requested for integration of cooperatives both as participant and beneficiary with the existing schemes and programmes of government.
